NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

	,	
PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY, M	IEMBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/20/2017	
NAME OF THE PETITIONER(S)	: THEJESWAR	
NAME OF THE RESPONDENT(S)	: SPECTRUM HI STYLE SHOPPERS PVT LTD + 4	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Deepa Mariappan for Nov. 13. Dhamaraj	Coursel for Petitioner	Deepalj
Archama	Rip	Life
Meera Mohideer	RT	Mean Tola
ROHAN CAJASEKANAN	Courd for	MOR

<u>ORDER</u>

Counsel for petitioner present. Counsel for R3, counsel for R4 and counsel for R5 are present. Counsel for petitioner prayed time for filing rejoinder. Time extended finally at request with a direction to the counsel for petitioner to file rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 05.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc